

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 241 of 2014 in  
DFR-290 of 2014**

**Dated : 30<sup>th</sup> June, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**HEG Ltd. ....Appellant(s)**

**Versus**

**Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Deepak Biswas  
Mr. Nishith Mishra

Counsel for the Respondents (s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

**ORDER**

**IA No. 241 of 2014 in  
(Condonation of delay)**

Post this matter on **07.07.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*